

HARYANA GOVERNMENT
WOMEN AND CHILD DEVELOPMENT DEPARTMENT
NOTIFICATION
The 17th April, 2026

No. 30/21/2024-3SW. In exercise of the powers conferred by Rule 87 of the Juvenile Justice (Care and Protection of Children) Model Rules, 2016, and in supersession of the Haryana Government, Women and Child Development Department, Notification No. 30/21/2024-3SW dated 18th November, 2024, the Governor of Haryana hereby constitutes a Selection Committee consisting of the following members for the purposes of the said rules, namely:-

1.	Hon'ble Mr. Justice Raj Shekhar Attri, former Judge of Punjab and Haryana High Court. (Mobile No. 7347025002)	Chairperson
2.	Director, Women and Child Development Department, Haryana	Member Secretary
3.	Sh. Raj Kumar Aggarwal, National Additional General Secretary, Vikas Parishad Social Welfare Trust (NGO), H. No. 74, Sector-09, Faridabad, Haryana, Mobile No. 9810175818	Member
4.	Sh. Satpal Sethi, Adv. District Court Fatehabad. (Mobile No. 9416439751)	Member
5.	Dr. Anupam Sehra, professor of Geology, Govt. College, Hisar. (Mobile No. 9812438610)	Member
6.	Dr. Kamlesh Dhariwal, Associate professor, Govt. College, Bilaspur, Yamunanagar. (Mobile No. 8168342450)	Member
7.	Smt. Renu Bhatia, Chairperson, Haryana State Commission for Women. (Mobile No. 9899444930)	Member

The terms and conditions of the Selection Committee shall be as under:-

- (i) The tenure of the Selection Committee shall be three years from the date of assuming charge.
- (ii) The Chairperson of the Selection Committee shall be paid honorarium of Rs. 3000/- (Three thousand rupees) per meeting besides Dearness Allowance of Rs. 500/- (Five hundred rupees) per day.
- (i) Travel Expenses shall be reimbursed to Chairperson of Selection Committee on actual basis as per mode of Transport and two other members shall paid TA/DA as per the rules of their Universities (in which they are serving on full time basis).

Dated: Chandigarh,
the 06th April 2026

Shekhar Vidyarthi, IAS
Commissioner & Secretary to Government, Haryana
Women and Child Development Department

Endst. No. 30/21/2024-3SW

Dated: Chandigarh, the 17th April 2026

A copy of the above is forwarded to the following for information and necessary action:-

- Hon'ble Mr. Justice Raj Shekhar Attri, former Judge of Punjab and Haryana High, H.No. 379, IAS-IPS Society, Foothills, New Chandigarh, Mullanpur, Punjab. (Mobile No. 7347025002)
- Chairperson, Juvenile Justice Monitoring Committee, Hon'ble High Court of Punjab and Haryana, Chandigarh.
- Smt. Renu Bhatia, Chairperson, Haryana State Commission for Women. (Mobile No. 9899444930)
- Director, Women & Child Development Department, Haryana, Panchkula.
- Vice-Chancellor, Kurukshetra University, Kurukshetra.
- Sh. Raj Kumar Aggarwal, National Additional General Secretary, Vikas Parishad Social Welfare Trust (NGO), H.No. 74, Sector-09, Faridabad, Haryana, Mobile No. 9810175818.
- Sh. Satpal Sethi, Adv. District Court Fatehabad (Mobile No. 9416439751).
- Dr. Anupam Sehra, professor of Geology, Govt. College, Hisar (Mobile No. 9812438610)
- Dr. Kamlesh Dhariwal, Associate professor, Govt, College Bilaspur, Yamunanagar. (Mobile No- 8168342450)

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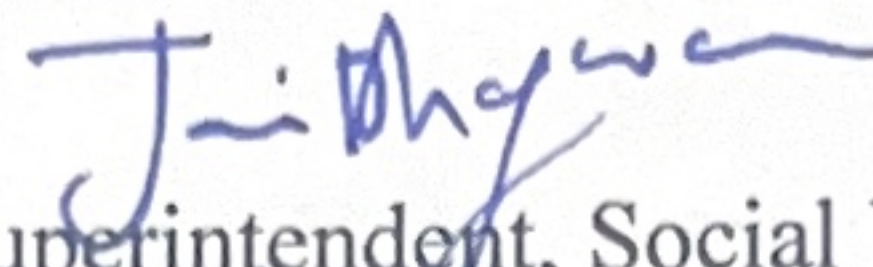
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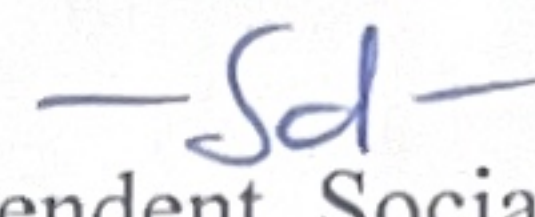
10. Chairperson and Members, Haryana State Commission for Protection of Child Right.
11. All Senior Most Judicial Magistrate-cum-Principal Magistrates of Juvenile Justice Board in Haryana State.
12. All the Chairpersons of Child Welfare Committee in Haryana State.
13. All District Programme Officer-Women & Child Development in the State.


Superintendent, Social Welfare
for Commissioner and Secretary to Government, Haryana
Women & Child Development Department

Endst. No. 30/21/2024-3SW

Dated: Chandigarh, the 17th April 2026

A copy of the above is forwarded to the Controller, Printing & Stationary Department, Haryana, Chandigarh, with the request that the notification may please be got printed in Government Gazette and 100 copies thereof be same send to this department.


Superintendent, Social Welfare
for Commissioner and Secretary to Government, Haryana
Women & Child Development Department